GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI,
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION
RAJYA SABHA
UNSTARRED QUESTION NO. 1992
ANSWERED ON 21.03.2022

JAL SHAKTI KENDRA IN DISTRICTS OF ANDHRA PRADESH

1992. SHRI SUBHAS CHANDRA BOSE PILLI

Will the Minister of **JAL SHAKTI** be pleased to state:

(a) the details of the number of districts in Andhra Pradesh which have a Jal Shakti Kendra;

(b) by when each district will be provided one and what are the reasons for the delay in assuring each district in Andhra Pradesh has one;

(c) whether Government has undertaken any geo-tagging or inventory of all water bodies in Andhra Pradesh;

(d) by when would the preparation of scientific plans for water conservation based on this geo-tagging be completed for the State; and

(e) by when would all the ongoing Jal Shakti Abhiyan projects in the nine identified districts in Andhra Pradesh be completed?

ANSWER

MINISTER OF STATE FOR JAL SHAKTI

(SHRI BISHWESWAR TUDU)

(a) Government of Andhra Pradesh has reported that all districts of Andhra Pradesh have Jal Shakti Kendras.

(b) Does not arise.

(c) to e. Water being a state subject, the projects are planned, funded, executed and maintained by the State Governments as per their own resources and priorities. Government of India supplements the efforts of the States through technical and financial assistance to them through various schemes and programmes. State Governments including State Government of Andhra Pradesh have been requested to enumerate all existing water-bodies/Water Harvesting Structures (WHS) with the help of old revenue records and using remote sensing images from National Remote Sensing Agency and GIS mapping technology and use the data for scientifically planning future WHS. National Water Mission has prepared guidelines for preparation of GIS based water conservation plans and inventory of water bodies of districts and forwarded it to all the districts for implementation.

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